Industries taken out of purview of MRTP Act/FERA

921 SHRI CHATURANAN MISHRA: SHRI N. E. BALARAM:

Will the Minister of INDUSTRY pleased to state:

- (a) whether it is a fact that 52 more groups of industries have been taken out of the purview of the Monopolies Restrictive Trade Practices Act/Foreign Exchange Regulation Act;
- (b) it so, what are the groups which still remain under the purview of these acts.
- (c) whether this has been done on certain conditions,
- (d) if so, what are those conditions. and
- (e) whether any company has found to have violated these conditions; if so, the details thereof and the action taken, if any, against such companies?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) to (d) By a Notification No \$0.65(E) dated 21-2-1986, copy of which was placed on the Table of the House on 28-2-1986, Government under the provisions of Section 22A of the MRTP Act. 1969, exempted 52 industries for which MRTP companies would not have to seek Government approval under being met, as exploration for hydrocarbons sections 21 or 22 of the said Act conditions under which such exemption is available are spelt out in the said Notification.

companies, however, have to obtain clearance under the FERA in respect of these groups of industries

(e) No such case has come to the notice of the Government. In any case, exemption is available to MRTP companies only on fulfilment of the conditions specified in this behalf

New Regions for Oil and Natural Gas Production

- 922 SHRI AJIT P K. JOGI: Will the Minister of PETROLEUM AND NATU-RAL GAS be pleased to state:
- (a) whether any new regions having the potential for 'Oil and natural gas' have been identified in the country recently;
- (b) if so, what are the details thereof;
- (c) by when the country is likely to become self-sufficient in the production of oil and natural gas?

THE MINISTER OF STATE OF THE PETROLEUM MINISTRY OF NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Yes Sii During April-October, Soil and gas have been discovered in the following regions:

State/Region	Location	Oil/Gas
Onland		
Assam	{ Borbil Diroi . Hapjun	Oil Oil
Arunachal	Haptun	Öil
Pradesh	Kumon u Khaisang	Oil & Ga⊱ Oil
Tripina · ·	Agartala Dome	G.13
Tamilnadu	Bhavnagn	Oil & Gas
Offsho. e		
Western Offshore	e B-132 B-30 B-134	Oil & Gas Oil & Gas Oil & Gas
Eastern Offshore	C-22 C-24 : GS-16-2	Gas Gas Oil & Gas

(c) At present, requirement of gas is The is highly probablistic in nature it is not possible to indicate with any degree of certainity as to when self-sufficiency production of oil will be achieved.

Applications for allotment of Agencies for Petrol Pump, LPG and Petroleum Product

- 923. SHRI RAMSINGHBHAI PATA-LIYABHAI RATHVAKOLI. Will Minister of PETROLEUM AND NATU-RAL GAS be pleased to state:
- (a) whether it is a fact that a number of applications for allotment of Petrol

123

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ducts have been received from various districts of Gujarat during the period from 1st January, 1985 to 31st October, 1987,

(b) if so, what are the details thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) In view of the fact that over 160 locations for various dealerships/distributoiships were advertised during the period January 1, 1985 to October 1987 in Gujarat by the oil industry and several applications are usually received against each advertisement, the effort involved in compilation of the information and indicating the action taken in respect of each application would not be commensurate with the purpose sought to be served.

Complaints against Gas Agencies

924 SHRI RAMSINGHBHAI PATA-LIYABHAI RATHVAKOLI Will the Minister of PETROLEUM AND NATU-RAL GAS be pleased to state:

- (a) Whether a number of complaints have been received from consumers and others in Delhi and Guiarat, against gas agencies, petrol pump dealers and dealers of petroleum products for mal-practices, corruption, rude behaviour and short supply of LPG during the period from 1st January, 1987 to 31st October, 1987;
- (b) If so, what are the details thereof and the action taken on each such complaint: and
- (e) How many persons have been granted agencies, for gas, petrol pumps and petroleum products during the period from 1st January, 1987 to 31st October, 1987 7

THE MINISTER OF STATE OF THE PETROLEUM AND MINISTRY OF NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Yes, Sir. A total of approximately 170 complaints relating to Gujarat and 2940 relating to Delhi were received by the Oil Companies during this neriod.

Pumps, Gas agencies and petroleum pro-|delayed refill supplies, forcible sale of hotplates, tude behaviour by the staff, underweight cylinders, overcharging and short supplies Complaints received against distributors/dealers by the Oil Companies are investigated wherever necessary, and appropriate action (ranging from warning letters to termination of distributorships/dealerships) is taken in accordance with the Marketing Discipline Guidelines.

> (c) The number of persons who were granted dealerships of Retail outlets/SKO-LDO/LPG Distributorships during the period from 1-1-87 to 31-10-87 are as follows.

	Delhi	Gujarat
(1) LPG Distributorships	8	2
(2) Retail outlets		10
(3) SKO/LDO dealerships	1	4

Oil and Gas found in Gujarat

925 SHRI RAMSINGHBHAI PATA-LIYABHAI RATHVAKOLI. Will the Minister of PETROLEUM AND NATU-RAL GAS be pleased to state:

- (a) whether it is a fact that oil and natural gas have been found in some paits of Gujarat during the period from 1st January, 1987 to 31st October, 1987;
 - (b) if so, what are the details thereof;
- (c) how much of oil and gas is expected therefrom, and
- (d) how much amount has been spent so fat and what further amount is likely to be spent on such drilling and exploration?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) and (b) Oil was discovered in South Malpur in Gujarat during March, During initial testing the well flowed oil at the rate of 15 M1 per day through 10 mm bean.

(c) The area is still under exploration and the total quantity of oil and gas expected will be known only after the deli-The complaints mainly relate to neation of the field. However, the well has